

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 393 OF 2018**

**Dated: 29<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Guttaseema Wind Energy Co. Pvt. Ltd. .... Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. Srinivas P. Rao  
Mr. Abid Ali Beeran P.

Counsel for the Respondent(s) : Ms. Swapna Seshadri  
Ms. Parichita Chowdhury for R-1  
  
Ms. Ragima R for R-2 & R-5

**ORDER**

The learned counsel appearing for the Appellant submits that he will file rejoinder during the course of the day with advance copy to the other side. Submissions made by the learned counsel for the appellant are placed on record.

List the matter on **04.01.2019.**

**(S. D. Dubey)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**